

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


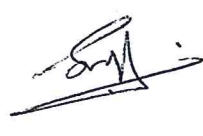

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/225/2017  
NAME OF THE PETITIONER(S) : KATALATH VISRYTHAKUMAR  
NAME OF THE RESPONDENT(S) : FRESH COCONUTS PRODUCTS  
UNDER SECTION : 58/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	RAGHISH SIVARAMAN	ADVOCATE FOR PETITIONERS	
2.	SOY JOSEPH	For R3	
3.	Dominic S. David For S. Mukundan	R1	

ORDER

Counsels representing both the parties are present. Counsel for R3 filed a reply to the memo filed by R1. Counsel representing R1 prayed for time to file reply and make submissions. Time is enlarged at request. Put up on 12.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)